

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-20/1999/11645/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Principal Judge, Family Court-I,
Kamrup, Guwahati-7.

Dated Guwahati the ~~1st November~~ ^{1st December} 2023

Sub: **Casual leave.**

Ref:- Your letter No. FCG.406/23 dated 23.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **four days casual leave from 28.11.2023 to 01.12.2023, alongwith station leave permission, from the morning of 28.11.2023 to the evening of 03.12.2023**, as prayed for. The Counsellor, Family Court-I, Kamrup, Guwahati would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-20/1999/11646/A, dated , 01-12-23

Copy to.

✓1. The Project Manager, Gauhati High Court.

Sd/-

JT. REGISTRAR (VIGILANCE)